

DDO WISE ALLOCATION

Controller:	022 - LAW & JUSTICE							
PAO:	031438 - PAO(Legal Affairs), New Delhi			DDO:	231439 - Cash Officer			
Financial Year:	2024-2025			Figures In:	Actuals			
Letter No	Letter Date	Created By	Created Client IP	Created Date	Approved By	Approved Client IP	Approved Date	Amount
DDO :	CASH OFFICER [231439]							733,590,000.00
FUNCTION HEAD :	ARBITRATION COUNCIL OF INDIA(ACI) [2014008002200]							5,000,000.00
OBJECT HEAD :	GRANTS-IN-AID GENERAL [31]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:30:06	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:42:45	2,700,000.00
OBJECT HEAD :	GRANTS-IN-AID SALARIES [36]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:30:30	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:42:57	2,300,000.00
FUNCTION HEAD :	DEDUCT - RECOVERIES OF OVERPAYMENTS [2052009110000]							0.00
OBJECT HEAD :	DEDUCT RECOVERIES [70]							
CATEGORY :	VOTED [5]							
G-20011/01/2024-B&A	19-03-2024	kataria-Shiv Kumar	10.24.4.122	21-03-2024 16:13:13	MKMEENA70-MAHENDER KUMAR MEENA	10.24.4.3	26-03-2024 15:30:03	0.00
FUNCTION HEAD :	DEDUCT RECOVERIES / OVERPAYMENTS [2014009110000]							0.00

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OBJECT HEAD :	DEDUCT RECOVERIES [70]							
CATEGORY :	VOTED [5]							
G-20011/01/2024-B&A	19-03-2024	kataria-Shiv Kumar	10.24.4.122	21-03-2024 16:01:23	MKMEENA70-MAHENDER KUMAR MEENA	10.24.4.3	26-03-2024 15:28:35	0.00
FUNCTION HEAD :	DEPARTMENT OF LEGAL AFFAIRS [2014001140700]							64,600,000.00
OBJECT HEAD :	DOMESTIC TRAVEL EXPENSES [11]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:40:18	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 12:00:35	200,000.00
OBJECT HEAD :	MEDICAL TREATMENT [06]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:39:52	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 12:00:15	100,000.00
OBJECT HEAD :	OFFICE EXPENSES [13]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	16-04-2024 15:15:17	MKMEENA70-MAHENDER KUMAR MEENA	10.24.4.192	16-04-2024 16:08:54	4,995,000.00
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:40:54	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 12:00:50	5,000.00

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Letter No	Letter Date	Created By	Created Client IP	Created Date	Approved By	Approved Client IP	Approved Date	Amount	
OBJECT HEAD :		PROFESSIONAL SERVICES [28]							
CATEGORY :		VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 15:20:32	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 12:01:53	59,000,000.00	
OBJECT HEAD :		WAGES [02]							
CATEGORY :		VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	03-04-2024 12:11:06	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:44:18	300,000.00	
FUNCTION HEAD :		DEPARTMENT OF LEGAL AFFAIRS [2052000900600]							555,290,000.00
OBJECT HEAD :		ADVERTISING AND PUBLICITY [26]							
CATEGORY :		VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:33:40	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:22:59	100,000.00	
OBJECT HEAD :		ALLOWANCES [07]							
CATEGORY :		VOTED [5]							
G-20011/01/2024-B&A	19-03-2024	kataria-Shiv Kumar	10.24.4.122	22-03-2024 15:29:20	MKMEENA70-MAHENDER KUMAR MEENA	10.24.4.192	22-03-2024 17:23:19	170,000,000.00	

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Letter No	Letter Date	Created By	Created Client IP	Created Date	Approved By	Approved Client IP	Approved Date	Amount
OBJECT HEAD :	DIGITAL EQUIPMENT [19]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:31:34	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:22:06	1,500,000.00
OBJECT HEAD :	DOMESTIC TRAVEL EXPENSES [11]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	05-04-2024 11:53:22	vkjustice-VINOD KUMAR	10.24.4.3	05-04-2024 12:07:21	6,000,000.00
OBJECT HEAD :	FOREIGN TRAVEL EXPENSES [12]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:29:23	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:20:34	2,500,000.00
OBJECT HEAD :	FUELS AND LUBRICANTS [24]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:33:02	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:22:42	3,000,000.00
OBJECT HEAD :	LEAVE TRAVEL CONCESSION [08]							

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Letter No	Letter Date	Created By	Created Client IP	Created Date	Approved By	Approved Client IP	Approved Date	Amount
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:28:02	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:18:13	3,000,000.00
OBJECT HEAD :	MATERIALS AND SUPPLIES [21]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:32:16	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:22:20	100,000.00
OBJECT HEAD :	MEDICAL TREATMENT [06]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:27:03	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:17:07	5,000,000.00
OBJECT HEAD :	MINOR CIVIL AND ELECTRIC WORKS [27]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:34:36	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:23:16	3,000,000.00
OBJECT HEAD :	OFFICE EXPENSES [13]							

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Letter No	Letter Date	Created By	Created Client IP	Created Date	Approved By	Approved Client IP	Approved Date	Amount
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:29:51	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:21:01	70,000,000.00
OBJECT HEAD :	OTHER REVENUE EXPENDITURE [49]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:36:35	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:24:44	500,000.00
OBJECT HEAD :	PRINTING AND PUBLICATION [16]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:30:28	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:21:25	1,200,000.00
OBJECT HEAD :	PROFESSIONAL SERVICES [28]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:35:15	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:23:47	63,540,000.00
OBJECT HEAD :	RENT FOR OTHERS [18]							

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CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:31:06	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:21:51	1,000,000.00
OBJECT HEAD :	REPAIR AND MAINTENANCE [29]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:36:00	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:24:27	4,000,000.00
OBJECT HEAD :	REWARDS [05]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:26:28	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:16:46	1,500,000.00
OBJECT HEAD :	SALARIES [01]							
CATEGORY :	VOTED [5]							
G-20011/01/2024-B&A	19-03-2024	kataria-Shiv Kumar	10.24.4.122	22-03-2024 15:28:56	MKMEENA70-MAHENDER KUMAR MEENA	10.24.4.192	22-03-2024 17:18:36	214,000,000.00
OBJECT HEAD :	TRAINING EXPENSES [09]							

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CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:28:32	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:18:40	5,350,000.00
FUNCTION HEAD :	DEPARTMENT OF LEGAL AFFAIRS [4075000010120]							29,000,000.00
OBJECT HEAD :	FURNITURE & FIXTURES [74]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:03:41	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:28:14	3,000,000.00
OBJECT HEAD :	INFORMATION, COMPUTER TELECOMMUNICATIONS (ICT) EQUIPMENT [71]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:02:43	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:26:55	17,000,000.00
OBJECT HEAD :	MACHINERY AND EQUIPMENT [52]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:02:02	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:26:21	4,000,000.00
OBJECT HEAD :	MOTOR VECHICLES [51]							

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CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:38:46	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:25:47	2,000,000.00
OBJECT HEAD :	OTHER FIXED ASSETS [77]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:04:27	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:28:31	3,000,000.00
FUNCTION HEAD :	INDIA INTERNATIONAL ARBITRATION CENTRE [2014008001901]							40,000,000.00
OBJECT HEAD :	GRANTS FOR CREATION OF CAPITAL ASSETS [35]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:26:20	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:41:30	10,000,000.00
OBJECT HEAD :	GRANTS-IN-AID GENERAL [31]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:25:52	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:41:15	15,000,000.00
OBJECT HEAD :	GRANTS-IN-AID SALARIES [36]							

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CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:27:55	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:41:55	15,000,000.00
FUNCTION HEAD :	INDIAN LAW INSTITUTE [2014008002001]							31,800,000.00
OBJECT HEAD :	GRANTS-IN-AID GENERAL [31]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:28:32	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:42:10	5,000,000.00
OBJECT HEAD :	GRANTS-IN-AID SALARIES [36]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:29:20	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:42:25	26,800,000.00
FUNCTION HEAD :	MEDIATION COUNCIL OF INDIA [2014008002300]							5,000,000.00
OBJECT HEAD :	GRANTS-IN-AID GENERAL [31]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:36:53	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:43:16	2,700,000.00

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OBJECT HEAD :	GRANTS-IN-AID SALARIES [36]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 14:37:17	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:43:46	2,300,000.00
FUNCTION HEAD :	MINISTRY OF LAW AND JUSTICE [2235602001902]							100,000.00
OBJECT HEAD :	OTHER REVENUE EXPENDITURE [49]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	05-04-2024 12:14:40	vkjustice-VINOD KUMAR	10.24.4.3	05-04-2024 15:09:26	100,000.00
FUNCTION HEAD :	SWACHHTA ACTION PLAN (SAP) [2052000900696]							2,500,000.00
OBJECT HEAD :	OFFICE EXPENSES [13]							
CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	01-04-2024 13:37:23	vkjustice-VINOD KUMAR	10.24.4.3	03-04-2024 13:54:11	2,500,000.00
FUNCTION HEAD :	WOMEN WELFARE [2235021038200]							300,000.00
OBJECT HEAD :	OTHER REVENUE EXPENDITURE [49]							

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CATEGORY :	VOTED [5]							
No. G-20011/01/2024-B&A	19-03-2024	OMLAW-OM PRAKASH SINGH	10.24.4.150	05-04-2024 12:12:26	vkjustice-VINOD KUMAR	10.24.4.3	05-04-2024 15:03:33	300,000.00